

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhara C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 22-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	M.C. 10156/2020 (HEARING) IA/1/2018		Naveen.P. Vs Anusha.R.	Malleshaiah
2	R.A. 10067/2019 (HEARING)		Siddarameshwar Swamiji Vs Shivabalayogi Sevashrama	F.G.Gudneyyanavar
3	M.C. 10181/2020 (HEARING) IA/1/2018		Aadinarayana.D.V Vs Kamakshi	Naraji Murthy
4	M.C. 10150/2020 (ARGUMENTS) IA/1/2019		Srikanth.B. Vs Roopa.A.	PRABHAKARARAJU
APPELLANT/S ARGUMENTS BY.				
5	M.A. 10069/2019 (ARGUMENTS)		Channakeshava Murthy Vs Ramaiah	R.M. KESHAVAKUMAR
6	M.C. 10187/2020 (FIRST HEARING) IA/1/2019		Ravi.T.V. Vs Shilpa	VENKATACHALA B
7	R.A. 10009/2018 (REPLY) IA/1/2018		Munilakshamma Vs Srinivas	B.S.KRISHNAMURTHY
8	R.A. 10006/2020 (REPLY) IA/1/2019		Lachalah Vs Lakshminarasamma	Sri. M.KRISHNAMURTHY
3:00 P.M - 4:00 P.M				
9	M.C. 10042/2020 (EVIDENCE.) IA/1/2017		Hanumantharayappa Vs Shivamma	Channegowda
10	G and WC 10001/2020 (EVIDENCE.) IA/1/2018		S.R. Manjunatha Vs Veena	D.K.LAKSHMINARAYANA
11	M.C. 10148/2020 (EVIDENCE.) IA/1/2018		Manjunatha.G.N. Vs Hemavathi @ Sangeetha	NARENDRABABU
12	M.V.C. 30/2019 (EVIDENCE.)		K. Muniraju Vs Vasudev	ANAND KUMAR
13	M.V.C. 31/2019 (EVIDENCE.)		Prakash @ Mariyappa Vs Shivanna	Giriraju S.
14	M.V.C. 32/2019 (EVIDENCE.)		Dyamappa Vs Shivanna	Giriraju S.
15	M.C. 10024/2020 (EVIDENCE.) IA/1/2019		Venkatesh.S. Vs Pushpalatha.D.E.	B,K.G.Raju

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR

Chandrashekhara C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 73/2019 (EVIDENCE.)		SRI. JAGADEESH Vs THE NEW INDIA ASSURANCE CO.LTD.	
17	R.A. 10106/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		MALLIKARJUNAIAH Vs JAYALAKSHMAMMA	SRI.M.G.VIJAYENDRA KUMAR
18	P and SC 10007/2019 (EVIDENCE.)		Smt. Aswthamma Vs Nil	VENKATACHALA B
19	M.C. 10008/2020 (EVIDENCE) IA/1/2013		M.S.Nagaraju Vs T.N.Rajeshwari	Messers Satyam Priyam Law Chambers
20	M.V.C. 47/2018 (EVIDENCE)		Gangadharappa @ S.Gangadharaiah Vs Byregowda. N	
21	G and WC 10007/2020 (EVIDENCE) IA/1/2019		Jayaram S.H. Vs Chaithra.Y.G.	N.MOHAN
Cases listed below are adjourned due to Covid 19				
22	R.A. 10025/2015 (SUMMONS)	07-10-2020	Y.KRISHNA MURTHY Vs Y.VENKATARAMANAPPA	MS. INDO LEGAL INC.,
23	M.V.C. 13/2019 (SUMMONS)	07-10-2020	Anusuyamma Vs Rangappa	N.MOHAN
24	M.V.C. 46/2019 (SUMMONS)	07-10-2020	N. Srinivasappa Vs M.R. Gurumuthy	ANAND KUMAR
25	R.A. 10045/2019 (SUMMONS) IA/2/2017 IA/1/2017	07-10-2020	Mallappa Vs Pilla Anjinappa	Rajashekar
26	R.A. 10063/2019 (SUMMONS) IA/1/2018	07-10-2020	Muniyappa Vs Muniyamma	S.A.KHADRI
27	M.V.C. 90/2019 (SUMMONS)	07-10-2020	R. NARASIMHAMURTHY Vs BHAGYAMMA	
28	R.A. 10108/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	07-10-2020	JAYAMMA Vs JAYAMMA	OMKARAMURHTY.G AND B.T. M OHAN
29	R.A. 22/2008 (NOTICE)	07-10-2020	sri ERAPPA Vs SRI NYATHAPPA	SRI B.S MALLIKARJUNAIAH

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR

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IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	R.A. 380/2012 (NOTICE)	07-10-2020	M.KRISHNAPPA Vs SIDDAGANGAPPA	G.A. Srikantegowda
31	R.A. 381/2012 (NOTICE)	07-10-2020	N.BHARATHALAKSHMI Vs SIDDAGANGAPPA	G.A. Srikantegowda.
32	P and SC 10039/2020 (NOTICE)	07-10-2020	Kum.Nagaveni, since minor Rep by Sri.Thimmaraju Vs NIL	Sri.M.R.Suresh
33	R.A. 10007/2015 (NOTICE) IA/1/2015	07-10-2020	Channamma Vs Ramamurthy,	Asadulla Khan
34	M.C. 10062/2020 (NOTICE) IA/1/2017	07-10-2020	Swetha Vs Manjunatha J	
35	EX 10023/2018 (NOTICE)	07-10-2020	N.Suresh Vs C.Keshava	MUNIGANGIAH
36	R.A. 10012/2018 (NOTICE) IA/1/2018	07-10-2020	Kalpna Vs Mamatha @ Lakshmi	R.M. KESHAVAKUMAR
37	M.A. 10002/2018 (NOTICE) IA/1/2018	07-10-2020	MuniRamakka Vs Gunda Hanumakka	M.Muniraju
38	EX 10039/2018 (NOTICE)	07-10-2020	IndusInd Bank Ltd., Vs Narasimha Murthy	Saan Law Associates
39	P and SC 10033/2020 (NOTICE)	07-10-2020	Kamakshi ammal @ Kamakshamma Vs Nil	Madhu.R.
40	M.C. 10073/2020 (NOTICE) IA/1/2018	07-10-2020	N. Hemanthakumar Vs Parvathi	M. Krishna Murthy
41	R.A. 10049/2018 (NOTICE) IA/3/2018 IA/1/2018 IA/2/2018	07-10-2020	N.Ravikumar Vs Rajeshwari	Raghu V.L.
42	M.V.C. 97/2018 (NOTICE)	07-10-2020	Kum. Rakesha Vs Anjinaiah	
43	M.C. 10058/2020 (NOTICE) IA/1/2018	07-10-2020	Lakshmi Vs Vasu	D.K.LAKSHMINARAYANA
44	M.C. 10168/2020 (NOTICE)	07-10-2020	Harish.C Vs Lavanya G.L.@Sandhya	N.Nagaraja

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	M.C. 10179/2020 (NOTICE) IA/1/2017	07-10-2020	Kishor Vs M. Dhanalakshimi(Jyothi)	VENKATACHALA B
46	Misc 10024/2019 (Ammended Plaint) IA/1/2019 IA/2/2019	07-10-2020	SRI. AKKAYAPPA Vs SMT. RATHNAMMA	SRI M. MUNIGANGAPPA
47	O.S. 10003/2020 (Call on)	07-10-2020	Seekantha Murthy Vs H.R Manjula	
48	O.S. 10006/2020 (Call on) IA/2/2015 IA/1/2015 IA/3/2015	07-10-2020	V.Ramalah Vs Venkateshappa	V.Vishwanath
49	O.S. 10004/2020 (Call on) IA/1/2019	07-10-2020	Master.S.M.Yogesh Vs Lingamma @ Nigamma	NARENDRABABU
50	A.I.R 10001/2020 (Call on)	07-10-2020	KRISHNAPPA - DEAD BY LRS PATALAPPA J.K. Vs M.SURESH (DRIVER)	PP
51	G and WC 10005/2020 (Compliance) IA/1/2020	07-10-2020	SMT. VARALAKSHMAMMA Vs NIL	SRI. G.T. RAVIKUMAR
52	M.C. 10078/2020 (OBJECTION) IA/1/2018	07-10-2020	Manukumar Vs Shilpa	PRABHAKARARAJU
53	M.C. 10071/2020 (OBJECTION) IA/1/2019	07-10-2020	Shreevatsa.A. Vs Divya	D.M. Renukamurthy
54	R.A. 10041/2019 (OBJECTION) IA/1/2017	07-10-2020	Abdul Majid Vs Siddamma	D.M.RENUKAMURTHY
55	M.A. 10005/2020 (OBJECTION)	07-10-2020	SRI. KANTHARAJU ALIAS LAKSHMIKANTHA Vs SMT. YASHODHAMMA	SRI. VASANTH KUMAR.B.M
56	EX 10001/2019 (settlement)	07-10-2020	The Munciple Commissioner Vs Jayaram Nayaka K.	D.A.SATHYA NARAYANA SHASTRY
57	M.V.C. 40/2019 (settlement)	07-10-2020	Lalitha A. Vs Muthurayappa	ANANDAKUMAR
58	Misc 10004/2015 (Steps) IA/1/2015	07-10-2020	The Special Land Acquisition Officer Vs Ramakka	S.Dhanalakshmi

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	CrI.Misc. 10118/2020 (FIRST HEARING)		SRI. NIRUPAMA H.K Vs STATE BY KARNATAKA REP BY WOMENS POLICE STATION	SRI. T. MANJUNATH AND SRI. DHANARAJ.R
2	CrI.Misc. 10119/2020 (FIRST HEARING)		M. MANJULA (ACCUSED NO.1) Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.S PRATAP REDDY
3	CrI.Misc. 10120/2020 (FIRST HEARING)		JAYESH DOLIA Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI. NAVEEN KUMAR
4	SC 10030/2019 (EVIDENCE)		RAJANUKUNTE PS Vs SOMASHEKAR	PUBLIC PROSECUTOR
5	SC 10035/2019 (EVIDENCE)		STATE BY DODDABALLAPURA TOWN Vs SYED ASFAQ ALIAS MOULA SHARIFF	PUBLIC PROSECUTOR
6	SC 10030/2018 (ACCUSED STATEMENT u/s 313 CrPC)		State by Doddaballapura Rural P.S Vs Praveen @ Pravi	Public Prosecutor
7	SC 10034/2019 (CHARGE)		STATE THROUGH DODDABALLAPURA TOWN PS Vs NARAYANA ALIAS THAMATE	PUBLIC PROSECUTOR
8	SC 10003/2020 (CHARGE)		State by Doddabelavangala Police Station Vs Nagaraju @ Swamy (A-1)	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
9	SC 10028/2015 (Call on)	07-10-2020	State by Doddaballapura Rural Police Station Vs Manjunatha	P.P.
10	SC 10011/2018 (Call on)	07-10-2020	State by Doddaballapura Town P S Vs Raju - A1	Public Prosecutor
11	SC 10040/2018 (Call on)	07-10-2020	State by Doddaballapura Police Station Vs Naveena @ Naveen Kumar A-5	Public prosecutor

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 22-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	CRL.A 10005/2019 (Call for records) IA/1/2019	07-10-2020	SIKANDAR Vs STATE BY RAJANUKUNTE PS	S. SANNEGOWDA
13	SC 10027/2015 (Await Orders)	07-10-2020	State by Doddaballapura Rural Police Station Vs Sunilkumar	P.P.
14	SC 10038/2018 (Await Orders)	07-10-2020	State by Doddaballapura Rural Police Station Vs Santhosha K.M.	Public Prosecutor
15	CRL.A 10001/2020 (OBJECTION)	07-10-2020	SMT. LAKSHMAMMA Vs SRI. LAKSHMANA	SRI. RENUKARADYA

Cause list dated: 22.09.2020

In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
15+20 = 35 Cases

MORNING SESSION

Sl.No	Case. No.	Stage
1	O.S.No.110/2007	For Arguments
2	O.S.No.369/2007	Orders on I.A
3	O.S.No.154/2008	Hearing on I.A
4	O.S.No.178/2008	Hearing on I.A
5	O.S.No. 181/2008	For Arguments
6	O.S.No.97/2010	Hearing on I.A
7	O.S.No.102/2010	Hearing on I.A
8	O.S.No.164/2010	Hearing on I.A
9	O.S.No.74/2011	Hearing on I.A
10	O.S.No.88/2011	Hearing on I.A
11	O.S.No.175/2011	For Arguments
12	O.S.No.201/2011	Hearing on I.A
13	O.S.No.12/2012	Hearing on I.A
14	O.S.No.275/2013	Hearing on I.A
15	O.S.No.311/2013	Hearing on I.A

AFTERNOON SESSION

16	O.S.No.385/2013	Hearing on I.A
17	O.S.No.25/2014	Hearing on I.A
18	O.S.No.66/2014	Hearing on I.A
19	O.S.No.473/2014	Hearing on I.A
20	O.S.No.516/2015	Hearing on I.A
21	O.S.No.166/2016	Hearing on I.A
22	O.S.No.304/2018	Hearing on I.A
23	O.S.No.391/2018	Hearing on I.A
24	O.S.No.287/2020	Hearing on I.A
25	O.S.No.295/2020	Hearing on I.A
26	O.S.No.301/2020	Hearing on I.A
27	O.S.No.305/2020	Hearing on I.A
28	Ex.No.28/2018	Hearing on I.A
29	FDP.No.13/2010	Hearing on I.A
30	FDP.No.01/2011	Hearing on I.A

Place: Doddaballapura
Dated: 21-09-2020

[Signature]
21-9-2020
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

Cause List

15+ 15 Cases listed for Hearing on 22-09-2020

MORNING SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.365/2012	Hearing	PS	BKGR., GM
2	O.S.No.240/2014	Hearing	PS	RR., AKM
3	O.S.No.237/2014	Hearing	PS	RR., AKM
4	O.S.No.137/2014	Hearing	SRSP	AK, JRM., RM., ARN
5	O.S.No.218/2015	Hearing	KK/SDM	BR
6	O.S.No.96/2018	Hearing	ARR	PTH
7	O.S.No.29/2018	Hearing	NMM	-
8	O.S.No.103/2018	Hearing	RA	MKM
9	O.S.No.94/2019	Hearing	MGV	CGR
10	O.S.No.227/2019	Hearing	SUNDARESH	-
11	O.S.No.224/2020	Hearing	DSL/NCS	VBM
12	O.S.No.220/2020	Hearing	NRR	RM
13	O.S.No.182/2020	Hearing	SS	AUM
14	O.S.No.75/2020	Hearing	SNG	-
15	Ex.No.14/2015	Hearing	MM	BKM

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.42/2010	Hearing	SGS	HMM
2	O.S.No.319/2012	Hearing	RM	-
3	O.S.No.198/2013	Hearing	MKM	SN
4	O.S.No.124/2013	Hearing	MKM	SN
5	O.S.No.41/2013	Hearing	PB	BCJ., JK.,GCR., LMK., KBJ
6	O.S.No.286/2014	Hearing	SAK	VC
7	O.S.No.121/2014	Hearing	RMK	TNB., LS., MVC
8	O.S.No.362/2015	Hearing	TSR	-
9	O.S.No.124/2015	Hearing	RM	YSR., SN., MMK., DG
10	O.S.No.114/2015	Hearing	HM	GML
11	O.S.No.259/2015	Hearing	RKK	NB., MBS., VKRM
12	O.S.No.291/2015	Hearing	CHG	LS/MJ
13	O.S.No.325/2017	Hearing	GMA	MKM
14	O.S.No.368/2017	Hearing	MVV	HMM., PS
15	O.S.No.1/2020	Hearing	RM	MG

ISSUES

Sl.No.	Cases Nos.	Sl.No.	Cases Nos.	Stage
1	O.S.No.80/2014	8	O.S.No.301/2015	ISSUES
2	O.S.No.493/2014	9	O.S.No.405/2015	ISSUES
3	O.S.No.495/2014	10	O.S.No.408/2015	ISSUES
4	O.S.No.45/2015	11	O.S.No.318/2017	ISSUES
5	O.S.No.95/2015	12	O.S.No.455/2017	ISSUES
6	O.S.No.218/2015	13	O.S.No.9/2018	ISSUES
7	O.S.No.224/2015	14	O.S.No.49/2018	ISSUES

MS 21/9
(N.B. Shaikh)

Addl. Senior Civil Judge & JMFC,
Doddaballapura

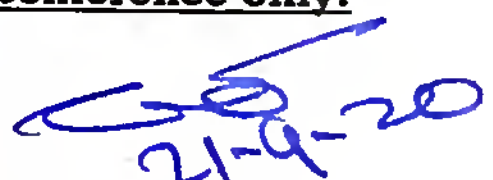
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 22-09-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT / ACCUSED ADVOCATES
1	OS 7/2012	HEARING	VSK	MBS
2	OS 175/2018	HEARING	NM	SKR
3	OS 65/2012	HEARING	RM	TKHM
4	OS 335/2019	HEARING	AK, GS	MGV
5	OS 57/2016	HEARING	TGV	PMG
6	OS 293/2019	HEARING	SN	SP
7	OS 267/2014	HEARING	VENKATESH	LS
8	OS 505/2015	HEARING	MKM	AK
9	OS 211/2016	HEARING	SH	VKRM
10	OS 153/2019	HEARING	ARN	HMM
11	OS 227/2016	HEARING	GG	PR
12	OS 53/2018	HEARING	SAK	DAS
13	OS 387/2017	HEARING	SAK	DAS
14	OS 473/2019	HEARING	MKM	DAS
15	OS 45/2018	HEARING	MM	DAS

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT / ACCUSED ADVOCATES
1	OS 357/2016	HEARING	HMM	SBN, SGC
2	FDP 1/2016	HEARING	AK	LS
3	OS 75/2018	HEARING	MM	MGV, BSM
4	OS 337/2017	HEARING	RM	HMM
5	OS 39/2019	HEARING	BM	VV
6	OS 181/2017	HEARING	RM	ANG
7	OS 387/2018	ARGUMENTS	HSS	EXPARTE
8	OS 217/2017	HEARING	DASK	KMN
9	OS 45/2010	HEARING	L. KUMAR	ANL, DGH
10	PCR 104/2017	S/Statement	DKL	-
11	PCR 393/2019	S/Statement	PKG	-
12	PCR 26/2020	S/Statement	DMR	-
13	OS 359/2018	ORDERS	RM	VKRM
14	FDP 1/2017	ORDERS	MJ	DKL
15	CRL. MIS 156/19	ORDERS	PM	-
1	OS 313/2018	ISSUES	VKRM	TEP

NOTE: Evidence will be recorded through Video conference only.


 21-9-20
 Pri. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 22.09.2020**

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 200/2010	HEARING	AHC	MGV
2	O.S 416/2018	HEARING	DKL	DAS
3	O.S 242/2018	HEARING	DKL	DAS
4	O.S 418/2018	HEARING	JBD	DAS
5	O.S 546/2018	HEARING	SAK	DAS
6	O.S 260/2018	HEARING	SAK	DAS
7	O.S 218/2018	HEARING	DKL	DAS
8	O.S 194/2018	HEARING	DKL	DAS
9	O.S 264/2018	HEARING	SAK	DAS
10	O.S 196/2018	HEARING	DKL	DAS
11	O.S 192/2018	HEARING	DKL	DAS
12	O.S 190/2018	HEARING	DKL	DAS
13	O.S 70/2018	HEARING	SAK	DAS
14	O.S 68/2018	HEARING	SAK	DAS
15	EX 17/2018	HEARING	LS	-

Prinapunt. 21/9/2020

**Addl. Civil Judge & JMFC
Doddaballapura.**

NOTE:- All Advocates are requested to strictly follow new SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.